

ANNUAL IMMOVABLE PROPERTY RETURN

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Statement of immovable property for the year as on 31-12-2018.

1. Name of Officer (in full) and service to which the officer belongs : SURESH CHANDRA; Indian Legal Service (Rtd)
 2. Present Post Held : Information Commissioner; Central Information Commission
 3. Present Pay : Rs 2,56,500/-

Name of District, Sub-Div, Taluk and Village or city in which property situated	Name and details of property		* Present value	If not in own name, state in whose name held and his/her relationship to the Govt. servant	How acquired (whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing and other buildings	Lands					
VPD-BANAR KOTPUTLI JAIPUR (RAJASTHAN)		0.68/8 Acre (Approx) Agricultural	1.2 lacs	-	INHERITED	NIL	
VILL-DALEL GARHI; PO-Ahemadgar Bulandshahr (U.P.)		4 Acre (Approx) Agricultural + Residential Joint House	15 lacs + 1 lac	-	INHERITED	70000/- p.a.	
VPD-KOTPUTLI JAIPUR (RAJASTHAN)		400 Sq. Yards (Residential)	50 lacs	-	Purchased and built.	15000/- p.a.	
Vill - Matiyala UHam Nagar New Delhi-11		1526 Sq. Yard. (Fifty five lacs)	52 lacs	-	Purchased	17000/- p.a.	

See checked
25/01/2019